

## LOK SABHA DEBATES

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Monday, September, 16, 1991/ Bhadra 25,  
1913 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER In the Chair]

[Translation]

(Interruptions)

SHRI MADAN LAL KHURANA (South Delhi): Sir, similar to the incident that occurred outside the house of hon. Shri Advani, some shots were fired outside the house of the Chief Justice two days ago.

(Interruptions)

My contention is that the person who fired the shots was drunk...(Interruptions)

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Sir, please allow the members to speak one at a time.

MR. SPEAKER: I shall allow everyone to speak by turn and I shall start with the back benches.

(Interruptions)

MR. SPEAKER: Please sit down. Whatever you have said will not go on record. I shall invite you to speak later.

(Interruptions)

Please sit down. Don't compel me to say anything more. I shall call the Members one by one.

[English]

I will come to you

[Translation]

(Interruptions)

SHRI RAM NARAIN BERWA (Tonk): Sir, I would like to draw your attention towards Tonk district. Despite being abundant in national resources, this district is counted among the industrially backward districts. Step can be taken for the development of this region. (Interruptions) Due to the negligible number of large and medium scale industries, the per capital income in the region is very low and majority of the population of facing poverty and unemployment. In such a situation the development of ancillary and small industries is also not possible. At present, artisans and craftsmen of the carpet and 'beedi' industry are earning their livelihood through middlemen. Due to the closure of the Rajasthan State Tannery, Tonk, artisans and craftsmen of the carpet and leather industry dependent on the former are facing acute hardship.

Therefore, I request for the setting up of a growth centre in Tonk district so that local entrepreneurs get special benefits and industrial development can take place in the district.

SHRI RAMSAGAR (Barabanki): I would like to draw attention towards an important matter. Sir, recently in this House, a member of our party Shri Uday Pratap Singh raised an issue regarding security provided to Shri Mulayam Singh Yadav. The hon. Home Minister had given an assurance that the National Security Guards provided to Shri Mulayam Singh Yadav would not be withdrawn. But today's newspapers report that the Government is withdrawing the National Security Guards and will take a final decision within 15 days.

Sir, by that time this Session will come to a close and we will not be able to discuss the matter. We must have a specific statement from the Government on the steps proposed to be taken to provide security to political persons.